

12.37½ hrs.

COMMITTEE ON GOVERNMENT
ASSURANCES

Thirteenth Report

[English]

SHRI AJOY MUKHOPADYAY (Krishnagar): Sir, I beg to present the Thirteenth Report (Hindi and English versions) of the Committee on Government Assurances.

12.39 hrs.

AIRPORTS AUTHORITY OF INDIA
BILL*

[English]

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD): Sir, I beg to move for leave to introduce a Bill to provide for the constitution of the Airports Authority of India and for the transfer and vesting of the undertakings of the International Airports Authority of India and the National Airport Authority to and in the Airports Authority of India so constituted for the better administration and cohesive management of airports and civil enclaves where at air transport services are operated or are intended to be operated and of all aeronautical communication stations and for matters connected therewith or incidental thereto.

[Translation]

SHRI NITISH KUMAR: This Authority can be named after Maulana Abul Kalam Azad.

[English]

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the constitution of the Airports Authority of India and for the transfer and vesting of the undertakings of the International Airports

*Published in the Gazette of India; Extraordinary, Part II, Section 2, dated 23-8-1923."

Authority of India and the National Airport Authority to and in the Airports Authority of India so constituted for the better administration and cohesive management of airports and civil enclaves where at air transport services are operated or are intended to be operated and of all aeronautical communication stations and for matters connected therewith or incidental thereto."

The motion was adopted.

SHRI GHULAM NABI AZAD: Sir, I introduce** the Bill.

12.40 hrs.

MATTERS UNDER RULE 377

- (i) Need to compensate the loss to the farmers affected by floods of Ghaghar river in Rajasthan

[Translation]

SHRI BIRBAL (Ganganagar): Mr. Speaker, Sir, Tibi, Hanumangarh, Suratgarh, Rawatsar, Pali Banga, Vijaynagar and Anupgarh Tehsil areas of Shri Ganganagar district have been adversely affected this year due to floods in Ghaghar river. The crops of cotton 'Narma' and rice have been completely damaged. A number of tubewells and vilages have been submerged in the water. There has been large scale loss of property also in the villages. The farmers are the back bone of the country and as such their loss accounts for Nation's loss.

I, therefore, demand from the Central Government to immediately make an on the spot assessment of the loss than cent per cent compensation should be paid. An allocation should be made to construct canal like infrastructure for the Ghaghar river so that a loss of life as well as property can be avoided in near future.

**Introduced with the recommendation of the President.